

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. 338/2015

In

O.A. No. 815/2015

This the 26th day of October, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Manisha Jha (TGT Sanskrit)
Ex. Id. -2013576698.
Age about -26 years
D/o Shalendra Jha
R/o -GH 14/65 Paschim Vihar New Delhi .. Applicant

(By Advocate: Shri Ravinder Kr. Sharma)

Versus

Govt. of NCT of Delhi, through

1. Sh. Kewal K. Sharma
The Chief Secretary,
5th Level, Delhi Secretariat,
I.P. Estate, New Delhi-02.
2. Ms. Rina Ray,
The Secretary of Education
G.N.C.T.D., Old Secretariat, Delhi.
3. Smt. Padmani Singla
Director of Education
GNCTD of Delhi, Old Secretariat, Delhi. .. Respondents

(By Advocate: Shri K.M. Singh)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the petitioner seeks leave & permission to withdraw the present C.P. since the relief as prayed for, has been granted by the respondents. Allowed. Notices issued to the respondents/alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

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(Sudhir Kumar)
Member (A)